

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2799
TO BE ANSWERED ON MARCH 28, 2022
SERVICES PROVIDED UNDER AMRUT

NO. 2799. SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the services and facilities being provided under Atal Mission for Rejuvenation and Urban Transformation Mission (AMRUT); and
- (b) the action being taken to comply with the deadline for developing the cities covered under AMRUT, and the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a): The Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities and towns across all States and Union Territories (UTs). The Mission focuses on development of basic infrastructure in the selected cities in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport. Mission also executed a set of 11 reforms to improve governance of Urban Local Bodies (ULBs) and Capacity Building of ULBs.

(b): Under AMRUT, against the total approved plan size of ₹77,640 crore, States/UTs have taken up 5,850 projects worth ₹81,283 crore. Of these, 4,158 projects worth ₹26,193 crore have been completed. So far, works worth ₹60,446 crore have been physically completed.

Against the target to provide 139 lakh water tap connections to achieve universal water supply coverage and 145 lakh sewer connections to substantially enhance sewerage network coverage, 126 lakh water tap connections and 95 lakh sewer connections (including septage management) have been provided under AMRUT and in convergence with other schemes.

Implementation of AMRUT projects are periodically reviewed through video conferences, webinars and workshops etc. by the Ministry of Housing and Urban Affairs. There is a dedicated AMRUT web portal for tracking the implementation of AMRUT projects in the cities. States/UTs are required to update data on the portal on regular basis. National Mission Directorate is also providing handholding support to the States/UTs and ULBs from time to time to resolve issues and eliminate bottlenecks for timely completion of projects.
